

Addendum: Request for Proposal for selection of agency for Media Monitoring (including social media) and Analysis

S. No.	RFP Ref Page no.	Existing clause Details	Revised clause details		
1	Pg No-28 c) Annex III – Eligibility Criteria Response Sheet Sr. No. 3	Net worth of the company should be positive in each of the last three years and minimum net worth of the service provider, averaged for the past three years, as per the last three audited annual balance sheets should be above ₹50 lakh.	DELETED		
2	Pg No-28 c) Annex III – Eligibility Criteria Response Sheet Sr. No. 4	The annual income from Media Monitoring (including Social Media) and analysis service should be minimum ₹5 Crore for last three years as per the audited balance sheets.	The annual income from Media Monitoring (including Social Media) and analysis service should be minimum ₹2 Crore for last three years as per the audited balance sheets.		
3	Pg No-30 c) Annex IV – Technical	The net worth of the bidder averaged in the last three financial years, 2023-24, 2022-2023, 2021- 2022: a. upto ₹50 lakhs – 1 crore Crore b. ₹1-5 Crore c. >₹5 Crore	This criterion is no longer required and has been removed from the RFP. It is replaced with the criteria mentioned below:		

for 2025-2028



Evaluation Parameters	the la	The average of the net profit (profit after tax) the last three years, that is, financial years – 20 22, 2022-23 and 2023-24:				
Sr. No. 3	Sr. No. 3					
	Sr.	Averaged	Documentary	Marks		
	No.	Net Profit	Evidence	Assigned		
	а	₹40-60 lakhs	CA signed	2		
	b	>₹60-80	certificate stating	3		
		lakhs	the net profit of			
	С	>₹80 lakhs	the bidder	4		
